

(b) All the vehicles except light transport vehicles which are registered outside Delhi but allowed to be attached with the petrol pumps in Delhi on the ground that the owners of the vehicles are permanently residing in Delhi and are holding ration cards prior to 1-1-79 are hereby delinked from the petrol pumps and they shall be issued HSD oil from the highway petrol pumps earmarked for this purpose.

### 7. Issue of special permits.

Besides Commissioner (Food & Supplies) and Deputy Commissioner (Fuel), officers of oil companies not below the rank of District Manager may issue special permits for HSD oil in the following cases at the following scale:

- (a) Vehicles owned by diplomatic missions.
- (b) Foreign tourists vehicles.
- (c) Vehicles owned by Central/State Ministers, MLAs, MPs. and Executive Councilors.
- (d) Vehicles owned by the oil companies if not already registered/attached with any petrol pump in Delhi.

### Scale of issue

Heavy transport vehicle	100 litres.
Medium transport vehicle	50 litres.
Light transport vehicle	25 litres.

No. oil company however shall issue more than 5000 litres of HSD Oil in a month. Each oil company shall maintain a register as prescribed for issue of HSD Oil to the vehicles registered outside Delhi.

This order shall take effect from 17-3-1980.

### Movement of Coal by Ships

1172. SHRI C. T. DHANDAPANI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have formulated any scheme for the movement of coal by ships from the coal-bearing areas to the Southern States, which are badly hit for the non-arrival of coal wagons in time;

(b) whether the economics of this scheme have been worked out; and

(c) whether Government propose to introduce some sort of Coal Prices Equalisation Fund so as to contain the higher costs of transportation by ship?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) and (b). Coal is already being moved by coastal ships from Calcutta and Haldia to Southern and Western Indian Ports.

(c) The differential between the cost of all-rail movement and railcum-sea movement was being subsidised through excise duty levied on coal upto 30-9-1979. The question of extension of this subsidy scheme beyond 30-9-1979 is being taken up.

### Lepers in Orissa

1173. SHRI LAKSHMAN MALLICK: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that more than three lakh lepers are in Orissa;

(b) if so, the reasons therefor; and

(c) what action has been taken or propose to be taken by Government in order to eradicate leprosy from the State?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) No. According to the information avail-

able in the Ministry the estimated number of leprosy cases is 2.37 lakhs.

(b) Leprosy is an ancient disease and it is difficult to assign any definite reason for its prevalence.

(c) Under National Leprosy Control Programme, steps are being taken by the Government for early detection and regular treatment of leprosy patients in order to contain the disease. This programme covers all the States in which leprosy is endemic, including Orissa.

#### Asian Health Charter signed by India

1174. SHRIMATI MOHSINA KIDWAI: Will the Minister of HEALTH be pleased to state:

(a) what are the objectives, concepts and approaches set out in the Asian Health Charter recently signed by India;

(b) what are the financial implications, if any; and

(c) the aid or help India will get and the areas identified for this help?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) A copy of the Charter for Health Development in South East Asia containing *inter alia* the objectives, concepts and approaches, is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-593/80].

(b and (c). The Health Charter indicates, in broad terms, the commitment of the Governments in the South East Asian countries for moving towards the objective of accord- ing a high priority to the promotion of health in its wider sense and allo- cation of larger resources for the pur- pose and to develop consultation and collaboration at the international level for achieving the set objectives. The achievement of the objectives set out

in the Charter will involve consider- able resources, which, in view of the long term projections of the Charter, have not yet been quantified.

In order to achieve the aim of be- coming self-reliant as regards health services, the countries in the Region will make full use of all available and potential national resources, earmark- ing the maximum possible resources for health, consistent with national priorities. External support can complement national efforts and the Charter will be used by the countries for channelling bilateral, multilateral and international resources for health into priority areas.

#### Night Bus Service No. 082

1175. SHRI PIUS TIRKEY: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Ques- tion No. 4326 on the 22nd March, 1979 regarding night bus service No. 082 and state:

(a) whether any survey has been conducted and if so, with what re- sults;

(b) if the reply to part (a) above be in the affirmative what further ac- tion is proposed to be taken in the matter; and

(c) whether Government are exam- ining scheme to extend the last trip from Central Secretariat till mid- night by providing two or three addi- tional trips after the existing last trips in each of the three routes, 720, 730 and 740?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) and (b). Yes, Sir. A number of loading surveys have been carried out which reveal that the requirements are adequately met by the present arrangements.

(c) No, Sir.